GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:447 ANSWERED ON:09.08.2012 PREFERRED TIME LPG DELIVERY SCHEME Das Shri Ram Sundar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the salient features of the preferred time LPG delivery Scheme introduced by the Government;
- (b) the details of the additional charges the consumers have to pay for availing service under the said Scheme;
- (c) the places where the said Scheme is presently operational; and
- (d) the time by which the said Scheme is likely to be extended to other parts of the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

(a): With a view to provide relief to those urban households particularly where both the spouses are away at work and to single person households where there might be no one to receive the LPG refill cylinder at home during normal delivery days/hours, Public Sector Oil Marketing companies (OMCs) have launched a scheme for delivery of LPG cylinder as per customer's desired time.

This scheme is optional and only those customer who actually require this facility need to enroll under this scheme.

The facility is made available to customers only within the area of operation of the distributor and not to the extended areas.

The scheme also provides for payment of a discount of Rs. 20 to be given to the customer by the LPG distributor in case of delayed delivery of refill cylinder by the distributor under the scheme.

(b): Under this scheme, extra amount is charged according to the delivery time slots as under:-

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Time Slot Charges per delivery in Charges per delivery
  towns with population of ten in other towns
  lakh and above
Before 8 am Rs.50
                     Rs.40
8 am to 11 am Rs.25
                     Rs.20
11 am to 3 pm Rs.25
                      Rs. 20
3 pm to 6 pm Rs.25
                     Rs.20
6 pm to 8 pm Rs.50
                     Rs.40
Only Saturday/Sunday Rs.25
                             Rs.20
(8 am to 6 pm)
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(c) & (d): At present, the Scheme is in force at all LPG distributors of OMCs in Mumbai, Kolkata, Delhi, Chennai, Chandigarh and in selected cities of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jammu &Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal.

Indian Oil Corporation Limited and Bharat Petroleum Corporation Limited do not plan, to extend the Scheme to other parts of the country. Hindustan Petroleum Corporation Limited proposes to extend the Scheme to other towns having population of around 10 lakhs.